FORM G (REVISED)
INVITATION FOR EXPRESSION OF INTEREST
FOR
INFIILOOM INDIA PRIVATE LIMITED
Operating in the Socks and Hosiery Manufacturing Industry
Manufacturing Facilities located at Pune, Nashik and Nellore
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	DETAILS
1.	Name of the corporate debtor along with PAN & CIN	Infiiloom India Private Limited CIN: U17118PN1995PTC018285 PAN: AAACK2518C
2.	Address of the registered office	GAT No. 1231 (Part), Sanaswadi, Taluka Shirur, District Pune - 412208, Maharashtra, India
3.	URL of website	https://iiplcirp.com/
4.	Details of place where majority of fixed assets are located	Three manufacturing facilities located at: 1. Sanaswadi, Pune; 2. Wadivarhe-Igatpuri, Nashik; and 3. APIIC Industrial Park, Tada, Nellore.
5.	Installed capacity of main products / services	Approx. 122 million pairs per annum (Socks) across Pune, Nashik and Nellore manufacturing facilities
6.	Quantity and value of main products / services sold in last financial year	Revenue from Operations (FY25): INR 458.5 crore Quantity Sold (FY25): 10.52 lakh pairs
7.	Number of employees / workmen	The information relating to number of employees/ workmen can be obtained by sending an email at insolvency.iipl@gmail.com
8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of the process are available at URL	The information relating to financial statements can be obtained by sending an email at insolvency.iipl@gmail.com List of creditors is available at https://iiplcirp.com/
9.	Eligibility for resolution applicants under Section 25(2)(h) of the Code is available at URL	https://iiplcirp.com/
10.	Last date for receipt of Expression of Interest	**3rd December 2026** *(Earlier: 19th November 2026)*
11.	Date of issue of provisional list of prospective resolution applicants	**10th December 2026** *(Earlier: 26th November 2026)*
12.	Last date for submission of objections to provisional list	**15th December 2026** *(Earlier: 1st December 2026)*

13.	Date of issue of final list of prospective resolution applicants	**18th December 2026** *(Earlier: 4th December 2026)*
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants	**19th December 2026** *(Earlier: 5th December 2026)*
15.	Last date for submission of Resolution Plans	**18th January 2027** *(Earlier: 4th January 2027)*
16.	Process email id to submit Expression of Interest	insolvency.iipl@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not Applicable

For any queries or clarifications, please write to: insolvency.iipl@gmail.com

Note

1. *This revised Form G is being issued pursuant to the approval of the CoC for extension of the last date for receipt of Expression of Interest from 19 November 2026 to 3 December 2026. Accordingly, the subsequent timelines set out herein have also been revised*
2. *The timelines as stated above remain subject to modifications by the Committee of Creditors (**"CoC"**), and any extension / exclusion to the timelines for completion of the corporate insolvency resolution process of the Corporate Debtor under the Insolvency and Bankruptcy Code, 2016. Interested parties are requested to refer to the website of IBBI where this invitation is also being published and any further updates on the timelines shall also be published from time to time.*
3. *The Form G should be read in conjunction with the terms, conditions and disclaimers in the detailed invitation for the Expression of Interest (as available to any prospective resolution applicant upon sending an email to insolvency.iipl@gmail.com), which shall be deemed to form a part and parcel of this Form G.*
4. *The information set out herein has been collated by the Resolution professional from the records and information available to him and is being published on an as-is basis.*

Sd/-
Pulkit Gupta
Resolution Professional
Infiiloom India Private Limited
IBBI Registration No.: IBBI/IPA-001/IP-P-02364/2021-2022/13697
Professional Membership No.: IP/P-02364
Email Address: insolvency.iipl@gmail.com
Registered Address:
EY, 3rd & 6th Floor, Wing A & B, Worldmark-1, IGI Airport Hospitality District, Aerocity, New Delhi, Delhi - 110037

Correspondence Address:
EY Restructuring LLP, 14th Floor, The Ruby, 29 Senapati Bapat Marg, Dadar (West), Mumbai - 400028
For Infiiloom India Private Limited
Date: 19 November 2026
Place: New Delhi